

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	t .
COMPANY PETITION/APPLICATION NO.	CP(IB) No.122/9/HDB//2017
NAME OF THE COMPANY	Aster Building Solutions private limited
NAME OF THE PETITIONER(S)	Bharatiya Road Lines Limited
NAME OF THE RESPONDENT(S)	Aster Building Solutions private limited
UNDER SECTION	9 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Siri preets Duggirala	Advocate	7331108705	A
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. SRINIUMA RAO	DIRECTOR	9 95-9000 36 9	AL
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Heard Ms. Sripereeti Duggirala and Shri G. Jagadish, Learned Counsels for the petitioner and Shri A. Srinivasa Rao, Director of the Respondent Company.

CP disposed of by separate orders

Member (T)

Member (J)